NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 10/163/14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE COMPANY: M/s Mr. Om Prakash Gupta V/s. M/s. Revex Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 163

S.NO.	NAME	DESIGNATION	REPRESENTATION		SIGNATURE	
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2. Ms.	Aishe	corga Mitra	5			

ORDER

Learned counsel for the respondent is present. None for the petitioners. Learned counsel for the respondent seeks and is given one weeks time to file the reply where after no further extension will be allowed. Learned counsel for the petitioners shall be at liberty to file the rejoinder within the period detailed above in case he needs to do so. Learned counsel for the respondent undertakes to inform the learned counsel for the petitioner about the proceedings of the case.

List on 28.09.2016 for further arguments.

Sdl-

(R.Varadharajan) Member (Judicial)

Sd1-(Maharaj Krishan Hanjura)

Member (Judicial)